

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 503**  
**TO BE ANSWERED ON 06.02.2025**

**PM VISHWAKARMA YOJANA**

503. SHRI NARESH GANPAT MHASKE:  
SHRI RAJESH VERMA:  
DR. SHRIKANT EKNATH SHINDE:  
SMT. SHAMBHAVI:  
SHRI RAVINDRA DATTARAM WAIKAR:  
DR. NISHIKANT DUBEY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government launched the PM Vishwakarma Yojana to empower traditional artisans and craftspeople, if so, the details thereof and its key objectives;
- (b) the details of traditional trades covered initially under the scheme;
- (c) the details of skill development/upgradation, financial/credit support and marketing support provided under the scheme and the number of individuals who have signed up for such support, State-wise;
- (d) whether the scheme adopts any measures for the preservation and promotion of traditional craftsmanship, if so, the details thereof;
- (e) the total number of artisans/beneficiaries benefited across the country under this scheme, States/UTs-wise;
- (f) the funds allocated, disbursed/utilised for the implementation of the said scheme and the impact achieved since its inception, State-wise including Jharkhand; and
- (g) the details of the funds allocated and utilised by the Government for increasing awareness about the scheme in each State during the current year?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

(a): The PM Vishwakarma Scheme was launched on 17.09.2023 to provide end-to-end support to artisans and craftspeople of 18 trades who work with their hands and tools. The Scheme components include recognition through PM Vishwakarma Certificate and ID Card, Skill Upgradation, Toolkit Incentive, Credit Support, Incentive for Digital Transactions and Marketing Support. The key objectives of the Scheme are as follows:

- a. To enable the recognition of artisans and craftspeople as Vishwakarma, making them eligible to avail all the benefits under the Scheme.
- b. To provide skill upgradation to hone their skills and make relevant and suitable training opportunities available to them.
- c. To provide support for better and modern tools to enhance their capability, productivity, and quality of products and services.
- d. To provide the beneficiaries an easy access to collateral free credit and reduce the cost of credit by providing interest subvention.

- e. To provide incentives for digital transactions to encourage digital empowerment of Vishwakarmas.
- f. To provide a platform for brand promotion and market linkages to help them access new opportunities for growth.

(b): The Scheme covers artisans and craftspeople engaged in 18 trades, viz. (i) Carpenter (Suthar/Badhai); (ii) Boat Maker; (iii) Armourer; (iv) Metalsmith/Metal Caster; (v) Hammer and Tool Kit Maker; (vi) Locksmith; (vii) Goldsmith (Sonar); (viii) Potter (Kumhaar); (ix) Sculptor (Moortikar, stone carver), Stone breaker; (x) Cobbler (Charmakar)/ Shoemaker/Footwear artisan; (xi) Mason (Rajmistri); (xii) Basket/Mat/Broom Maker/Coir Weaver; (xiii) Doll & Toy Maker (Traditional); (xiv) Barber (Naai); (xv) Garland maker (Malakaar); (xvi) Washerman (Dhobi); (xvii) Tailor (Darzi); and (xviii) Fishing Net Maker.

(c): Under the skill component, beneficiaries are given Basic Training of 5–7 days and Advanced Training of 15 days free of cost. During the training period, beneficiaries are paid a stipend of Rs.500 per day as wage compensation, along with travel expenses of Rs.1,000.

Under the credit component, collateral-free Enterprise Developmental loans are provided at a concessional interest rate of 5%, with a total loan assistance amount of Rs. 3,00,000. Beneficiaries can avail of the first loan tranche of up to Rs. 1,00,000 and the second loan tranche of up to Rs. 2,00,000 after repaying the first tranche of loan. The Government of India contributes an interest subvention of up to 8%.

Under the marketing component, the support is provided to beneficiaries in the form of quality certification, branding, advertising, publicity and other marketing activities. Trade fairs and exhibitions are organized across the country to promote artisans and their crafts and skills.

The details of State/UT-wise skill trainings completed, loan sanctioned and trade fairs & exhibitions organised under the Scheme, since the launch of the Scheme on 17.09.2023 upto 31.01.2025 is at **Annexure**.

(d): The support provided through this Scheme not only contributes to the preservation of cultural practices and generational skills, passed down traditionally, but also provides identity and recognition to these artisans and craftspeople.

(e): As of 31.01.2025, a total of 27.08 lakh beneficiaries have registered under PM Vishwakarma for availing the Scheme benefits. The details of State/UT-wise registrations, since the launch of the Scheme on 17.09.2023, upto 31.01.2025 are at **Annexure**.

(f) & (g): As PM Vishwakarma is a Central Sector Scheme, State-wise funds are not allocated. As of 31.01.2025, the details of total funds sanctioned and spent under the Scheme, including for awareness generation, are given below:

Financial Year	Revised Estimate (RE) (Rs. in crore)	Expenditure Incurred (Rs. in crore)
2023-24	753.11	745.92
2024-25 (as of 31.01.2025)	4,000	3,135.51

**ANNEXURE**

**Annexure referred to in reply to part (c) & (e) of the Lok Sabha Unstarred Question No. 503 for answer on 06.02.2025.**

State/UT-wise details of total registrations, skill trainings completed, loans sanctioned, and trade fairs & exhibitions organised under the PM Vishwakarma Scheme from 17.09.2023 to 31.01.2025 are as follows:

S. No.	STATE/UT	NUMBER OF REGISTRATIONS	NUMBER OF SKILL TRAININGS IMPARTED	NUMBER OF LOANS SANCTIONED	NUMBER OF TRADE FAIRS & EXHIBITIONS ORGANISED
1.	ANDHRA PRADESH	2,03,296	1,23,638	25,538	3
2.	ARUNACHAL PRADESH	4,865	162	16	0
3.	ASSAM	1,06,173	65,662	9,064	2
4.	BIHAR	1,08,965	55,345	8,342	5
5.	CHHATTISGARH	1,14,624	61,733	5,275	1
6.	GOA	18,372	6,317	446	2
7.	GUJARAT	2,06,555	1,61,255	33,579	4
8.	HARYANA	35,250	19,797	4,007	1
9.	HIMACHAL PRADESH	19,257	8,399	952	3
10.	JAMMU AND KASHMIR	1,52,212	1,17,205	11,682	1
11.	JHARKHAND	36,597	21,800	2,801	3
12.	KARNATAKA	5,48,345	4,08,679	78,980	5
13.	KERALA	21,758	6,899	2,039	3
14.	MADHYA PRADESH	2,43,077	1,47,549	20,347	4
15.	MAHARASHTRA	2,42,894	1,44,706	26,106	2
16.	MANIPUR	12,987	3,444	541	1
17.	MEGHALAYA	1,844	53	0	0
18.	MIZORAM	3,206	310	9	1
19.	NAGALAND	3,269	734	107	1
20.	ODISHA	96,855	48,947	6,112	3
21.	PUNJAB	11,481	4,474	603	3
22.	RAJASTHAN	2,28,432	1,70,655	36,571	4
23.	SIKKIM	2,277	386	35	1
24.	TAMIL NADU	1	0	0	0
25.	TELANGANA	77,790	49,814	16,183	4
26.	TRIPURA	20,230	12,860	2,907	2
27.	UTTAR PRADESH	1,60,722	86,398	6,308	9
28.	UTTARAKHAND	19,172	8,077	503	3
29.	WEST BENGAL	1	0	0	0
30.	ANDAMAN AND NICOBAR ISLANDS	731	364	24	2
31.	CHANDIGARH	244	73	13	0
32.	DAMAN AND DIU AND DADRA AND NAGAR HAVELI	724	333	43	1
33.	DELHI	1,669	143	20	0
34.	LADAKH	3,664	1,702	307	2
35.	LAKSHADWEEP	671	0	0	1
36.	PUDUCHERRY	749	86	20	2
<b>TOTAL</b>		<b>27,08,959</b>	<b>17,37,999</b>	<b>2,99,480</b>	<b>79</b>